

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 843/Confdl./2022
II-2-17/2001(Pt. IV)

Bilaspur, dated 22/04/2022

Copy of Order Nos. F.No. 4283/1181/XXI-B/C.G./2022 dated 22.04.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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17. Shri Shailesh Kumar Ketarap, Judge, Family Court, Rajnandgaon for information and compliance. He is directed to take charge at his new place of posting on or before 07.05.2022 and send his handing and taking over charge reports. He is further directed that if he is in occupation of Governemnt accommodation, he should vacate the same on or before 07.05.2022 under intimation to this Regsity.
18. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
19. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
20. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
21. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
22. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
25. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
26. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
27. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
28. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
29. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
30. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
22-04-22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

//ORDER//

22 APR 2022

Atal Nagar, dated .04.2022

F. No. 4283 /1181/XXI-B/C.G./2022. The State Government, in compliance of Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022 of the Hon'ble High Court of Chhattisgarh, hereby, appoints Shri Shailesh Kumar Ketarap, Judge Family Court, Rajnandgaon to the post of Registrar, Chhattisgarh Arbitration Tribunal, Raipur from the date he assume charge of the office.

आदेश

नवा रायपुर, दिनांक .04.2022

क. 4283 /1181/21-ब/छ.ग./2022. राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 836 /Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) बिलासपुर, दिनांक 20.04.2022 के अनुपालन में, श्री शैलेश कुमार केतारप, न्यायाधीश, कुटुम्ब न्यायालय, राजनांदगांव को उनके कार्यभार ग्रहण करने के दिनांक से, रजिस्ट्रार, छत्तीसगढ़ माध्यस्थम अधिकरण, रायपुर के पद पर नियुक्त करता है।

**By order and in the name of the
Governor of Chhattisgarh,**

\ **(Ram Kumar Tiwari)**

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. 4284 /1181/XXI-B/C.G./2022

Nava Raipur, dated .04.2022

22 APR 2022

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022,
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Rajnandgaon,
4. Shri Shailesh Kumar Ketarap, Judge Family Court, Rajnandgaon,

5. Registrar, Chhattisgarh Arbitration Tribunal, Ghadi Chowk Raipur,
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal.
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

AK
22.4.2022

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department